

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/248(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS PRADIP KUMAR BAJAJ
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Financial Creditor
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

Ms. Pallavi Ray, Adv.] For the Resolution Professional

Mr. S. Mukherjee, Adv.] For the Personal Guarantor
Ms. Ankita Chaudhury, Adv.]
Mr. Sayantan Bose, Adv.]

ORDER

1. Learned Counsel for the Financial Creditor present. Learned Counsel for the Resolution Professional present. Learned Counsel for the Personal Guarantor present.
2. Learned Counsel appearing on behalf of the Personal Guarantor submits that he has instruction not to oppose the recommendations.
3. Heard. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**